

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:81
ANSWERED ON:24.02.2015
CAPITAL OF ANDHRA PRADESH
Kesineni Shri Srinivas

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to built a new capital for Andhra Pradesh; and
(b) if so, the details thereof and total funds likely to be provided in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): Yes, Madam. In exercise of the powers conferred by section 6 of the Andhra Pradesh Reorganisation Act, 2014 (6 of 2014), the Central Government constituted an Expert Committee of five members under the Chairmanship of Shri K Sivaramakrishnan, IAS (Retd.), to study the various alternatives regarding the new capital for the successor State of Andhra Pradesh and make appropriate recommendations within six months from the date of enactment of the Andhra Pradesh Reorganisation Act, 2014. This committee submitted its report in August 2014 and the same has been forwarded to the Government of Andhra Pradesh for taking appropriate action. A provision of Rs. 100 crores has been made for creation of essential facilities for new Capital of Andhra Pradesh under Grant No.36 – Transfers to State and UT Governments in Budget Estimate of 2014-15.